SHRI D. P. KARMARKAR: I think there is no idea of tampering with Ramlila Grounds.

ESTABLISHMENT OF CENTRAL FISHERIES INSTITUTE AT COCHIN

*62. DR. A. SUBBA RAO: Will the Minister of FOOD AND AGRICULTURE be pleased to state the progress made regarding the establishment of the proposed Central Fisheries Institute at Cochin?

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA): An application has been made to the United Nations Special Projects Fund authorities for technical and financial assistance to this project. This application is under the consideration of the Fund authorities and the question of a permanent site for the Institute will then be decided by the Government of India. In the meantime, the possibility of starting the Institute, as an interim measure, at the Institute of Science, Bombay, is being explored.

DR. A. SUBBA RAO: Has a decision been taken to locate this temporary Institute at Bombay?

SHRI M. V. KRISHNAPPA: No, Sir, It has not yet been taken. But it is being considered because we have to start this course from July this year, and it is likely to be temporarily started at Bombay because we have institutional facilities there.

Dr. A. SUBBA RAO: He says, Sir, that the Government has not taken a decision, and later on he says that it is likely to be in Bombay.

SHRI M. V. KRISHNAPPA: There are two things here. About the establishment of a permanent Institute, Government has not taken any decision. But the Expert Committee has recommended as an interim measure, as a provisional sort of thing that till the permanent institu-

tion comes into existence we can go ahead with a temporary sort of arrangement for training men. For that we are going to have it in Bombay. It is the Expert Committee's advice.

DR. A. SUBBA RAO: I am asking you whether the Government **has** taken the decision to locate this temporary Institute at Bombay.

SHRI M. V. KRISHNAPPA: I stated mat it is likely to be taken. We have not yet taken the decision. From July we have to start the classes and we are going to take a decision very soon.

DR. A. SUBBA RAO: May I know whether you have requested the different Governments, both of Bombay and Kerala, for the facilities to be provided to locate this Institute even temporarily?.

SHRI M. V. KRISHNAPPA: We had set up an Expert Committee for that purpose. They went to both the places. They have given the decision that the temporary Institute has to be located only at Bombay because we have institutional facilities there.

SHRI JOSEPH MATHEN: Are we to understand that the Expert Committee has recommended Cochin for the permanent Institute and that the temporary Institute may be started at Bombay?

SHRI M. V. KRISHNAPPA: **The** Expert Committee's opinion is that th« Institute has to be located in the West Coast, and then they have stated **that** in the West Coast two places are preferable. First they have preferred Cochin because of practical **and** natural reasons—it is a port—and then they have given priority to Bombay. We have written to both the Governments, and both are "pressing that this Institute should be started in their respective States.

DR. A. SUBBA RAO: What is **the** amount to be spent for this Institute?

SHRI M. V. KRISHNAPPA: For the permanent Institute the cost will be about R*. 75 lakhs out of which we will get about Ra. 26 lakhs from the U.N. Fund.

Da. A. SUBBA RAO: What is the •xpenditure over the temporary inetitute?

SHRI M. V. KRISHNAPPA: We have wot at present an idea.

SHRI V. C. KESAVA RAO: What will be the probable number of atudents in the Institute?

SHRI M. V. KRISHNAPPA: Twenty-seven students have been already recommended.

बाक-सार विभाग के लिये मुहरों की

*६३ भी किशोरी राज : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सब है कि सूपरिटेंडेंट, फार्म्स स्टोर्स तथा पोस्टल सील्स, प्रलीगढ़ ने मार्च, १६५६ से दिसम्बर, १६५६ तक, डाक तार विभाग के लिए, पोस्टल सील्स सहकारी समिति प्रलीगढ़ से बिना टैम्पर की हुई मुहरें खरीदी थीं; और
- (स) यदि उपरोक्त भाग (क) का उत्तर 'हां' हो, तो ये मुहरें कितनी व कितने मूल्य की थीं और पास करने से पहले इनका निरीक्षण करने वाले अधिकारी के विरुद्ध क्या कार्यवाही की गई?

t [PURCHASE OF SEALS FOR THE POSTS AND TAXIGRAFHS DEPARTMENT

•83. SHRI KISHORI RAM: Will the Minister of Transport and Communications be pleased to state:

- (a) whether it is a fact that the Superintendent, Forms Stores and Postal Seals, Aligarh, purchased seals without temper for the Posts and Telegraphs Department from the Postal Seals Cooperative Society, Aligarh between March, 1959 to December, 1959; and
- (b) if the answer to part (a) above be in the affirmative, what was the number and value of such seals and what action was taken against the official who is expected to inspect them before passing them?]

परिवहन तथा संचार मंत्रालय के राज्य-मंत्री (श्री राज बहादुर) : (क) तथा (ख) अब तक जिन तथ्यों की जांच हो चुकी है उन से यह निश्चित नहीं हो पाया है कि मुद्दरें समुचित रूप से तपाई हुई थीं अथवा नहीं, किन्तु जांच जारी है और उसके पूरे होने पर अन्तिम परिणाम से सूचित किया जा सकेगा। पर समिति ने यह कारण तो बताया है कि इस दौरान में उनकी बिजली की भट्टी बन्द पड़ी थी। अतः मुहरों को साधारण मट्टी में ही तपाया जा रहा था, जैसा कि बिजली की भट्टी लगने से पहले किया जाता था।

ICTHE MINISTER OF STATE m Tine MINISTRY TRANSPORT OF COMMUNICATIONS (SHRI RAJ-BAHADUR): (a) and (b) From the facts ascertained so far it is not yet established as to whether the seals were properly tempered but enquiries are being made and after they are completed, I shall inform the hon. Member of the final result. The society has, however, explained that during the period their electrical furnace was not in operation, the seals were being tempered in the ordinary oven as was the practice before the electrical furnace waa installed.1

t[] English translation.